

ORDER SHEET

O.A / MA / RA / CP NO. 914/02 OF 20

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Applicant/s Chandrika Sharma Respds. U O I 188Advocate for Applicant/s S. O.P. Gupta Advocate for Respondent/s Amit Shukla

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>20</u>
O.A. is admitted on 23.10.03. Notices on behalf of respondent 1, 2 received by son K.P. Singh and thereafter Sri Amit Shukla has filed Counter Affidavit on behalf of respondent 1, 2. Description in Counter Affidavit has been corrected. Rejoinder not filed so far. Misc. Dation 3600/08 with written objection filed by respondent 1 is pending. Submitted for orders As per Hon'ble Court's order. 26.8.2009, Sri. O.P. Gupta has not been intimated about the date of filing of Rejoinder so far. <u>Jul 4-2-09</u> <u>DRD</u> Pleading is otherwise not completed in absence of rejoinder to Counter Affidavit <u>Sh. S.</u> <u>04.2.09</u>	<u>5.2.09</u> Hon Mr Justice A.K. Jais, J.M. Hon Mr S.N. Shukla, A.M. No time left. Adjourned List on 03.3.09. Boc <u>3.3.2009</u> Hon. Mr. A.K. Jais, J.M. Hon. Mr. S.N. Shukla, A.M. Sri O.P. Gupta, Counsel for the applicant stated that in spite of repeated reminders his client has not contacted him. Accordingly, the O.A. is dismissed and adjourned for want of instructions. <u>Sh. S.</u> <u>A.M.</u> <u>Anil Kumar</u> <u>J.M.</u>	